#### Form ECB

## Application for raising External Commercial Borrowings (ECB) under Approval Route

#### **Instructions**

The complete application should be submitted by the applicant through the designated authorised dealer to the Principal Chief General Manager, Foreign Exchange Department, Central Office, ECB Division, Reserve Bank of India, Mumbai 400 001.

#### **Documentation:**

Following documents, (as relevant) certified by authorised dealer, should be forwarded with the application:

- (i) A copy of offer letter from the overseas lender/supplier furnishing complete details of the terms and conditions of proposed ECB.
- (ii) A copy of the import contract, proforma/commercial invoice/bill of lading.

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#### PART-A- GENERAL INFORMATION ABOUT THE BORROWER

1. Name of the applicant (BLOCK LETTERS)
Address

- 2. Status of the applicant
- i) Private Sector
- ii) Public Sector

PART-B-INFORMATION ABOUT THE PROPOSED ECB

Currency Amount US\$ equivalent

### 1. Details of the ECB

(a) Purpose of the ECB

Source: www.taxguru.in

(b) Nature of l	ECB [Please put (x) in the appropriate box]					
(i)						
(ii)	Suppliers' Credit Buyers' Credit					
(iii)	Syndicated Loan					
(iv)						
(v)	(v) Loan from foreign collaborator/equity holder (with details of amount, percentage equity holding in the					
(:)	paid-up equity capital of the borrower con	npany)				
(vi)	Floating Rate Notes Fixed Rate Bonds					
` ′	Line of Credit					
(ix)						
(x)						
(c) Terms and	conditions of the ECB					
(i) Rate	of interest	:				
(ii) Up-f	ront fee	:				
	agement fee	:				
	r charges, if any (Please specify)	:				
(v) All-i		:				
` '	mitment fee	:				
	of penal interest	:				
(viii) Perio		:				
(ix) Details of call/put option, if any.						
(x) Grace / moratorium period :						
(xi) Repayment terms (half yearly/annually/bullet) :						
(xii) Aver	rage maturity	:				
2. Details of t	he lender					
Name and address of the lender/supplier						
3. Nature of s	security to be provided, if any.					
PART C – IN	FORMATION ABOUT DRAW DOWN	AND REPAY	MENTS			

Proposed Schedule								
Draw-down			Repayment of Principal			Interest Payment		
Month	Year	Amount	Month	Year	Amount	Month	Year	Amount

### PART D – ADDITIONAL INFORMATION

# Information about the project

i)	Name &	location	of the	project	:
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ii) Total cost of the project : Rs. USD

iii) Total ECB as a % of project cost :

iv) Nature of the project :

v) Whether Appraised by

financial institution/bank

vi) Infrastructure Sector :

- a) Power
- b) Telecommunication
- c) Railways
- d) Roads including bridges
- e) Ports
- f) Industrial parks
- g) Urban infrastructure Water supply, Sanitation and sewerage.
- vii) Whether requires clearance from any: statutory authority? If yes, furnish the name of authority, clearance no. and date.

2. ECB already availed -(not applicable for the first time borrower)					
Year	Registration No.	Currency	Loan Amount	Amount disbursed	Amount outstanding*

<sup>\*</sup> net of repayments, if any, on the date of application.

# **PART E – CERTIFICATIONS**

1. By the applicant				
We hereby certi	fy that -			
(i) the particulars given above are true and correct to the best of our knowledge and belief.				
(ii) the ECB to be raised	d will be utilised	for permitted purposes		
Place Date		(Signature of Authorised Official of the applicant)  Name:  Designation Phone No Fax E-mail		
2. By the authorised dea	aler –			
We hereby certi	fy that –			
(i) the applicant is our c	eustomer.			
		and the original letter of offer from the lender/supplier rowing and found the same to be in order.		
		(Signature of Authorised Official)		
Place		Name		
Date		Name of the Bank/branch		
		A.D.Code		